

**DELHI SALE TAX (SEVENTH  
AMENDMENT) RULES 1980**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
SAWAISINGH SISODIA): Sir, I beg to lay  
on the Table, under section 72 of the Delhi  
Sales Tax Act, 1975, a copy (in English and  
Hindi) of the Delhi Administration  
Notification No F. 4/34/80-Fin. (G), dated  
the 4th December, 1980 publishing the Delhi  
Sales Tax (Seventh Amendment) Rules,  
1980, [Placed in Library. See No. LT-  
1631/80].

**REPORTS OF THE PUBLIC ACC-  
OUNTS COMMITTEE**

SHRI TIRATH RAM AMLA  
(Jammu and Kashmir): Sir, I beg  
to lay on the Table a copy each (in  
English and Hindi) of the follow-  
ing Reports of the Public Accounts Com-  
mittee:—

Twenty-Fourth Report on Excesses  
over Voted Grants and Charged  
Appropriations disclosed in the  
Appropriation Accounts (Civil), (Railways)  
and (Defence Services) for the year 1978-  
79.

i) Fifth Report on Government on the  
recommendations contained in the 129th  
Report (Sixth Lok Sabha) on Purchase  
of Bitumen and Cash Assistance for  
pott of Transmission  
towers.

iii) Twenty-sixth Report on  
assessment of Foreign Technician, go to  
the Ministry of Fi] (Department of  
Revenue

Report on at on relation contained in  
the Hundred Thirty-fourth Report ' ' (Lok  
Sabha) on Indian Council of  
Agricultural Research relating Ministry of  
Agriculture.

**STATEMENTS OF THE PUBLIC  
ACCOUNTS COMMITTEE**

SHRI TIRATH RAM AMLA  
(Jammu and Kashmir.): Sir, I beg to lay  
on the Table a copy each (in English  
and Hindi) of the following statements of the  
Public Accounts Committee:—

(1) Statement showing action taken by  
Government on the recommendations  
contained in Chapter I and final replies in  
respect of Chapter V of 50th Report (Sixth  
Lok Sabha) on Directorate of Advertising  
and Visual Publicity.

(2) Statement taken by Government on the  
recommendations contained in Chapter I of  
116th Report (Sixth Lok Sabha) on Crash  
Scheme for Rural Extension.

**PETITION FOR GRANT OF RE-  
LITATION BENEFITS TO THE RE-  
FUGEE FAMILIES FROM SIND  
OUSTED DURING THE 1971 INDO  
PAK CONFLICT PRESENTED**

SHRI LAL K. ADVANI (Gujarat)  
Sir, I beg to present a petition  
by Shri Jethanand Biharilal of Khatu, District  
Alwar, Rajasthan and 4 others, praying for grant of  
rehabilitation benefits to the refugee families  
from Sind ousted during the 1971 - Indo-Pak  
conflict.

**CALLING ATTENTION TO A MAT-  
TER OF URGENT PUBLIC IMPO-  
TANCE**

**Reported Widespread Student Dares' AH  
over the Country and Strikes by Teachers  
and Employees in Different Universities.**

श्री अश्वपात मलिक (उत्तर प्रदेश)  
श्रीमान्, देशव्यापी असन्तोष के फलस्वरूप  
अनेक कालेजों और विश्वविद्यालयों के बन्द